

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41

CP/77(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: NAND KISHORE GUPTA V/s AARC REAL
ESTATE DEVELOPERS PVT. LTD.

Section 58(3) Sec. 59 Sec. 241(1) Sec. 242(4) of the Companies Act,
2013

ORDER

1. Today matter is listed wrongly on board.
2. List this matter on **02.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna